

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6185 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Mr Neiko Kanua,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati rd 23 October, 2019.

Sub:- Leave.

Ref:- Your note dated 14.10.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri S. Hukato Swu, Principal District & Sessions Judge, Mokokchung, for 5(five) days w.e.f. 21.10.2019 to 25.10.2019, has been granted. The next senior most Judicial officer at the station will remain in charge of his Court and office in his absence.

Shri Swu may be informed accordingly.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ 6186/A, dated 23.10.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Relax